

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4484
ANSWERED ON:17.12.2009
CASES OF BLASTS IN RAILWAYS
Bauri Smt. Susmita;Panda Shri Prabodh

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of cases of blast in trains and Railway premises took place during each of the last three years and the current year, zone-wise;
- (b) the number of deaths that took place due to such blasts during each of the last three years and the current year alongwith number of people becoming full disabled in each of such case;
- (c) whether the Railways are taking concrete steps to prevent such incidences;and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS(SHRI K.H. MUNIYAPPA)

(a) & (b): A zone-wise statement showing the number of cases of blast in trains and railway premises and number of deaths with number of people becoming disabled in such incidents for the last three years and current year i.e. 2006,2007,2008 and 2009 (upto October) is Appended.

(c)&(d): According to Entry No. 2 of the State List of the Constitution of India, 'Police' (including Railways and Village Police) is a State subject. Prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as in running trains are, therefore the statutory responsibility of the State Police, which they discharge through the Government Railway Police (GRP) of the State concerned. The security of track, bridges and tunnels is also ensured by Local Police.

The following measure are being taken by the Railways:-

1. Close liaison is maintained with State Police and Government Railway Police for taking suitable preventive measures in vulnerable sections of affected States are taken to avert incidents of anti social activities.
2. Periodical meetings with State Administrations and police authorities are being held regularly by Railway Administration to formulate effective joint strategy to combat the problem of anti social elements attack over Railway system.
3. Sharing of intelligence between Railway Protection Force, Government Railway Police and Intelligence Bureau of affected States have been given priority to combat terrorist attacks on Railways.
4. Gangmen patrolling of track is intensified during specific threats.
5. Railway is providing all necessary assistance to the State Governments to provide security to Railways, property and passenger.